

# HIGH COURT OF MANIPUR : IMPHAL

## DISTRICT JUDGE (ENTRY LEVEL) DIRECT RECRUITMENT EXAMINATION 2013

Adv. NoHCM/A-1/2013-A&E(J)/  
2281  
Date :15<sup>th</sup> May, 2013

Last date & time for receipt of application in the Registry	Date of Written Examination
Date :30-05-2013 Time : 04.00 P.M.	21-07-2013 22-07-2013 23-07-2013

### One - Vacancy and Pay Scale :-

Applications are invited for the post of District Judge (Entry Level) in Manipur Judicial Service in the pay scale of Rs.51550-1230-58930-1380-63070 in the cadre of Higher Judicial Service by direct recruitment from the Bar. Recruitment to this post and conditions of service shall be governed by the Manipur Judicial Service (Recruitment and Conditions of Service), Rules, 2005.

Particulars	Total No. of vacant post
Unreserved	1

### Two - Eligibility :-

No person shall be eligible for appointment to the post of District Judge (Entry Level) in Higher Judicial Service by direct recruitment unless, he or she :-

- is a citizen of India ;
- has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2013 provided that upper age limit shall be relaxed upto a maximum limit of 3 years for the candidates belonging to Other Backward Classes and 5 years i.e. upto 40 years in respect of Scheduled Caste, Scheduled Tribe who are the bonafide residents of Manipur State.

**(Attested copy of Caste Certificate issued by the competent authority and valid in all respects must be enclosed with the application)**

- (c) has been for at least seven years in continuous practice as an Advocate on the first day of January, 2013. The applicant shall furnish a certificate from the Registrar of the High Court or District & Sessions Judge concerned, bearing legible seal with date, month and year of issuance, that he/she is an advocate having practiced for not less than seven years as such in the format given at Annexure along with the application
- (d) has good character and is of sound mind and body and free from any body or mental disability which renders him/her unfit for such appointment.

**NOTE :-**

- (i) The applicants, who are bonafide residents of other states and recognized as Scheduled Caste, Scheduled Tribe and Other Backward Classes in their own states will only be considered unreserved category.
- (ii) The candidates of OBC should not come under creamy layer.

**Three - Application form & testimonials :**

Advocates interested in and who are eligible to be considered for the post should submit their applications in the format available on the website along with duly attested certificates/testimonials relating to their date of birth, caste, qualification, domicile, experience standing at the Bar.

**Four - Instruction / Information for filling the application form.**

Application form for the District Judge (Entry Level) Examination 2013 is available on our website i.e. <http://hcmimphal.nic.in>

- (a) The bonafide residents of Manipur belonging to Scheduled Caste, Scheduled tribe or Other Backward Classes should specify their category in the application form.
- (b) The application duly filled in and signed along with Identity - Sheet & four identical and recent passport size photographs with name and address of the applicant on the back of the photographs affixing one photograph on application form, one photograph on Identity - Sheet and two photographs to be stapled at the space provided in the application form and **One self addressed envelope** (11" x 5") stamped with postal stamps of Rs.25/- each address to the Registrar, High Court of Manipur at Imphal, Mantripukhri-795 002, must reach the Registry of this High Court on or before 30-5-2013 till 5.00 P.M. The words "APPLICATION FOR District Judge (Entry Level) Examination 2013 by direct recruitment and the Advt. No. HCM/A-1/2013-A&E(J)/ dated 14<sup>th</sup> May, 2013 should be superscribed on the top of the 14 X 1- Inch size envelope.